

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 102**  
**IB-2661(ND)/2019**  
**IA/1901/2024**

**IN THE MATTER OF:**

**M/s. HBN Dairies and Allied Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Viraman Buildcon and Developers Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 23.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**:Mr. Shashwat Parihar, Mr.**  
**Dhruva Vig, Mr. Deepanshu**  
**Badiwal, Mr. Siddhartha Jaiswal,**  
**Advs.**

**For the Liquidator**

**:Mr. Pawan Garg, liquidator.**

**ORDER**

**IA/1901/2024**

This is a 5<sup>th</sup> Progress Report filed by the Liquidator in terms of Regulation 15 of the IBBI (LP) Regulations, 2016 for the quarter ended on March, 2024. Heard Ld. Counsel for the Liquidator. The 5<sup>th</sup> Progress Report for the quarter ended on March, 2024 is taken on record with just exceptions. IA **disposed** of.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**